

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1467/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt. Ltd.
V/s.
Maharashtra Vidhyut Nigam Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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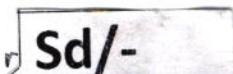
1.  Anil N. Nagargoje Adv. for Petitioner 

2. ASHISH PYASI [Associates]
a/w UMANG THAKAR [I/b OHL & DMR 
Associates
Adv. for Corporate Debtor]

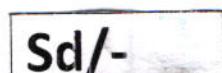
ORDER

CP No.1467/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel on the ground that the matter is likely to be settled, list this matter on 9.1.2018.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)